HIGH COURT OF JAMMU & KASHMIR AND LADAKH

(Office of the Registrar General at Srinagar)

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Subject:

Waiting list for the posts of Developer in the High Court of Jammu & Kashmir and Ladakh pursuant to Advertisement Notification No. 01 of 2025/RR/RC dated 19-03-2025.

NOTIFICATION

No.2059 of 2025/RG/NG-444-(I) Dated: 04-09-2025

Consequent upon the finalization of selection process and approval accorded by Hon'ble the Chief Justice to the recommendations of the Hon'ble Committee for Appointment and Promotion of Officials/Officers of the High Court Staff, Shri Aamir Bashir S/o Bashir Ahmad Sofi R/o Safapora, District Ganderbal (Roll No. 500034) is hereby placed in the waiting list under (OM Category) for the post of Developer in the High Court of Jammu & Kashmir and Ladakh pursuant to the subject notification is notified and shall remain in force for a period of one year from the date of issuance of appointment order in favour of the selected candidate.

By order.

(M. K. Sharma) `` Registrar General (O)

No: <u>49634 - 52-of 2025/RG/NG</u> Dated <u>04-09-2025</u>

Copy to: -

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh, Srinagar for information.

- 3. Registrar Vigilance, High Court of J&K and Ladakh, Srinagar
- 4. Registrar Rules, High Court of J&K and Ladakh, Srinagar
- 5. Registrar Judicial, High Court Wing, Jammu/Srinagar.
- 6. Registrar Computer (IT), High Court of J&K and Ladakh, Srinagar
- 7. Registrar Recruitment, High Court Main Wing, Jammu for information.
- 8. Director Finance, High Court Main Wing, Srinagar

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- Central Project Coordinator, e-Courts, High Court of J&K and Ladakh, Srinagar for uploading the same on the official website of the High Court.
- 10. Accounts Officer, High Court Wing, Jammu/Srinagar

....for information

- 11. Chief Librarian, High Court Wing, Jammu/Srinagar for keeping of the record of the same.
- 12. Order Book

Registrar General